

(c) the steps taken by the Union Government so far for the development of fisheries in the State; and

(d) the total amount provided by the Union Government to the Government of Uttar Pradesh during the above period in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The suitable pond water area for fisheries development in Uttar Pradesh is estimated to be 1.05 lakh ha.

(b) During the last three years about 16,802.36 ha. has been brought under Fisheries.

(c) 56 Fish Farmers' Development Agencies (FFDA) have been established in Uttar Pradesh for development of fisheries.

(d) An amount of Rs. 409 lakhs has been released by the Government of India to the State Government during the last three years (1989-92) for implementation of FFDA programme in Uttar Pradesh

[English]

Petrol/Diesel Retail Outlets and LPG Agencies in Gujarat

1404. SHRI HARISINGH CHAVDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol/diesel retail outlets and LPG agencies allotted by various companies during the first six months of 1992 in Gujarat; and

(b) the number of the LPG agencies proposed to be sanctioned during the next two years in Gujarat?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Nil.

(b) Oil Industry has proposals to put up 54 LPG distributorships at different locations in Gujarat during the 1993-94 and 1994-95 subject to product availability.

Mid-Day Meal Scheme

1405. SHRI R. SURENDER REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have asked the State Governments to explore the possibility of including egg in the mid-day meal scheme for school children thereby giving much needed boost to the Poultry industries;

(b) if so, the details thereof;

(c) the response of the State Government thereto; and

(d) the States where the scheme is in vogue at present?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) and (b). With a view to taking advantage of the increased production of eggs and to provide nutritious and wholesome protein rich food to children, the State Government have been requested to consider the inclusion of eggs in the mid-day meal scheme for school going children.

(c) So far response have been received from the State of Gujarat, Tamil Nadu, Himachal Pradesh, Meghalaya, Haryana, Sikkim. A statement indicating the gist of the replies received from the State Governments is attached.

(d) The State of Maharashtra.

STATEMENT

<i>Name of the State</i>	<i>Gist of the reply</i>
Gujarat	A very large portion of the population of this State is vegetarian and therefore eggs may not be acceptable to them.
Tamil Nadu	Under Puratchi and Thalaviar and MGR Nutritious Meal Programme, children in the age group of 2 + to 4 + and school children in the age group of 5 + to 15 are supplied one boiled egg once in a fortnight from June '89. The boiled eggs are supplied only to those who express willingness to consume eggs.
Himachal Pradesh	Concerned department is being instructed for necessary action.
Meghalaya	Necessary action in the matter is being taken.
Haryana	Do not have a mid-day meal scheme for school going children and cannot use egg as a supplement for school children. However, under the ICDS Programme may consider introduction eggs for a few days in a week to the 0 to 6 years age group.
Sikkim	As inclusion of eggs in the mid-day meal programme to supplement the nutrition has close relations with the egg production of the State, the proposal will be examined.

Exploration of Gas at Bombay High

allotted to Maharashtra?

1406. PROF. RAM KAPSE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether natural gas has been explored at two points in Bombay High in February 1992;

(b) if so, the details thereof; and

(c) the quantum of gas proposed to be

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). While Bombay High is a producing oilfield, natural gas was struck in the exploratory wells B-149-4, B-57-12 and C-24-3 in the Western offshore in February 1992. Commercial viability of exploitation of these structures would be known after delineation and only thereafter can any allocation of gas be considered from these sources.